

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 3526
TO BE ANSWERED ON 03.04.2017

Request for revision of coal royalty by State Government

3526 . SHRI RAJEEV SHUKLA:

Will the Minister of COAL be pleased to state:

- (a) whether any proposal has been received from any State Government requesting for revision of coal royalty paid to the States;
- (b) if so, the details thereof;
- (c) whether any decision has been taken on these proposals; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER ,NEW &
RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : Yes sir.

(b): Government of Assam, Chhattisgarh, Jharkhand, Odisha, Telangana and West Bengal have requested to increase the rates of royalty, whereas Government of Punjab has requested to decrease the same.

(c) & (d) : The Ministry has constituted a Study Group to examining the issue of revision of rates of royalty on coal and lignite. The Study Group has submitted its report and the same is under consideration of the Government.
